



## HIGH COURT LEGAL SERVICES COMMITTEE, JAMMU/SRINAGAR

### NOTICE

It is notified for all stake holders in general and litigants as well as Advocates in particular that the High Court Legal Services Committee is organizing Lok Adalat on April 15, 2023 (Saturday) in both the wings of the High Court of J&K and Ladakh, wherein, the MACT cases shall be taken up for amicable settlement and final disposal:

#### Pre-Litigation cases

##### 1. MACT

#### Pending cases (reflected on National Judicial Data Grid

##### 1. MACT;

Any person interested in amicable settlement of his/her case/dispute through Lok Adalat, may approach the front office, High Court Legal Services Committee, Jammu/Srinagar with the details of his/her case (title, cases number and date of hearing) for getting the same listing before the Lok Adalat.

By Order

Secretary 31.3.2023

High court Legal Services Committee  
Jammu/Srinagar.

Dated: 31-03-2023

No.: HCLSC/Jmu/2023/ 2400-2406

Copy for information forwarded to the:-

1. Worthy Principal Secretary to Hon'ble the Chief Justice, Patron-in-Chief, Legal Services Authority, U.Ts of J&K and Ladakh, Jammu for kind information of His Lordship.
2. Secretary to Hon'ble Chairperson, High Court Legal Services Committee, Jammu/Srinagar for kind information of Her Lordship.
3. Worthy Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
4. Worthy Member Secretary, Legal Services Authority, UT of J&K, Jammu/Srinagar.
5. Worthy Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for submission of case files before the concerned benches.
6. Worthy Registrar IT, High Court of J&K and Ladakh, Jammu with the request to upload the notification on the official website.
7. Office file.